

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018

Dated: 9th July, 2019

In the matter of:

Jindal Stainless Limited

.... **Petitioner(s)**

Versus

**The Bureau of Energy Efficiency, Ministry of Power,
Government of India & Ors.**

.... **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **17.09.2019.**

PS/Court Master